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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 713 of 2004

Jabalpur, this the 14th day of September, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri A.K. Bhatnagar, Judicial Member

Avinash Singh Mahovia, Son of late
Arjun Singh Mahovia, aged about 22
years, R/o. House No. 157, Kandhi Patel
Ka Wada, Gokulpur, Jabalpur. ... Applicant

(By Advocate - Shri R.N. Dwivedi)

V e r s u s

1. Union of India, through
Secretary, Ministry of Personnel
Public Grievances and Pension
(Department of Personnel and Training,
North Block, New Delhi.)
2. Director General, Ordnance Factories
Board, Calcutta.
3. General Manager, Vehicle Factory,
Jabalpur. ... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

Heard the learned counsel for the applicant.

2. The applicant has filed this Original Application seeking direction to the respondents to appoint him on compassionate grounds.
3. The brief facts of the case are that the father of the applicant was working under respondent No. 3 i.e. Vehicle Factory, Jabalpur. He died in harness on 16th February, 2002. After the death of the father of the applicant, the mother of the applicant made an application to the respondents for giving compassionate appointment to her son. But till now the respondents have not considered the application for appointment of the applicant on compassionate grounds. In this connection the applicant has also given several other representations. But the respondents have not taken any

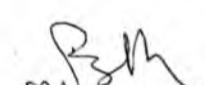


decision and hence, this Original Application.

4. In the facts and circumstances of the case, we deem it appropriate to direct the respondents to consider the representation of the mother of the applicant dated 10th June, 2004 (Annexure A-3(2) and also consider this petition as a part of the representation of the applicant and take a decision by passing a speaking, detailed and reasoned order within a period of three months from the date of receipt of a copy of this order. We do so accordingly. The applicant is also directed to send a copy of this order alongwith the petition to the respondents immediately.

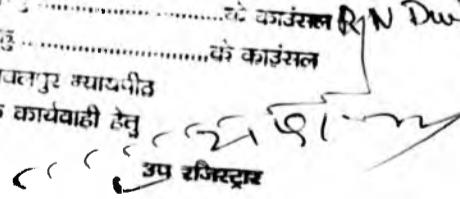
5. Accordingly, the Original Application stands disposed of at the admission stage itself.


(A.K. Bhatnagar)
Judicial Member


(M.P. Singh)
Vice Chairman

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प्रांगण सं अ/न्या..... जबलपुर, दि.....
एम्प्रिन्टिंग लाइन डिपार्टमेंट
(1) रामेश, उमेश उपराजनीक विद्यालय, जबलपुर
(2) रामेश, उमेश उपराजनीक विद्यालय, जबलपुर
(3) एव्वली वी/प्रीति/रुद्रा..... वे कार्गंसल R/N Dwivedi
(4) वंगमल, नंगपाता, जबलपुर क्षायलीत
सूचना एवं आवश्यक कार्यवाही देते
उप रजिस्ट्रार



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